



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 31<sup>st</sup> October 2023

**ORDER**

1. Reference Ministry of Corporate Affairs Order no. A-22012/6/2021-Ad. IV- MCA dated 16<sup>th</sup> August 2023, the benches are required be the further reconstituted in view of joining and posting of newly appointed Hon`ble Member (J) Shri Khetrabasi Biswal.
2. In view of the aforesaid; and in exercise of powers conferred under Section 419 of Companies Act 2013, Hon`ble President, National Company Law Tribunal is pleased to reconstitute the following Bench for exercising and discharging the Tribunals powers and functions.

S. No.	Bench	Court No.	Member (Judicial)	Member (Technical)	Remarks
1	Bengaluru	Court No. I	Shri Khetrabasi Biswal	Shri Manoj Kumar Dubey	Full day
2	Kochi	Court No. I	Justice (Retd.) T Krishna Valli	Shri Shyam Babu Gautam	Full day

3. The reconstitution of Benches shall be effective from 01.11.2023.
4. The newly appointed Member is to join the respective NCLT bench at the earliest.
5. This issues with the approval of Hon`ble President.

  
(Naveen Kumar Kashyap)  
Registrar

Copy to:-

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi
5. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi / Kolkata / Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/ Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.